

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1411/ND/2018

In the matter of :

AS Technosoft (P) Ltd

.. PETITIONER

Vs.

Indianroots Shopping Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 22.7.2019

Coram :

Sh. R. Varadharajan,  
Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor : -

For the Respondent/Corporate Debtor :

For the Intervener

: Mr. Virender Ganda, Sr. Advocate, Mr. Pawan  
Sharma, Mr. Anuj Shah, Advocates

ORDER

At request, the matter is adjourned to 05.8.2019.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit